

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 260 of 2013 and
Appeal No. 285 of 2013 & IA-105 of 2014

Dated : 1st July, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 260 of 2013

GVK Industries Ltd. (Phase-I) ... Appellant(s)
Versus
Eastern Power Distribution Co.
of Andhra Pradesh & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APERC

Appeal No. 285 of 2013 & IA-105 of 2014

Transmission Corporation of Andhra Pradesh & Ors. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APERC

ORDER

We have heard the learned counsel for the Appellant in Appeal No. 260 of 2013.

Post the matter for further hearing on **14th July, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member